

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 214**  
**IB-410/ND/2022**

**IN THE MATTER OF:**

**Karur Vysya Bank** ... **Applicant/Petitioner**

**Versus**

**Mrs. Seema Mittal** ... **Respondent**

**Under Section: 95 of IBC, 2016**

**Order delivered on 29.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

From the perusal of the records, it appears that report of the RP has not been yet submitted. RP is directed to submit the report within 2 weeks.

List the matter on 21.11.2022.

  
**(BINOD KUMAR SINHA)**  
**MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (J)**